

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. 424/241,242,244/(MB/2018)

CORAM : SHRI M.K. SHRAWAT, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.04.2018**

NAME OF THE PARTIES: Anil M. Ahuja

**v/s.**

Marvel Fragrances Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 241,242,244 of Companies Act,  
2013

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**Order**

36. C.P. 424/241,242,244/(MB/2018)

Present both the sides and stated that the settlement is in progress. Hence seeking one week's time to revert and inform the progress of the settlement. List this matter on 7.5.2018.



Sd/-

V. NALLASENAPATHY  
Member (Technical)



Sd/-

M.K. SHRAWAT  
Member (Judicial)